7396

from Shri Achar: When you go Mysore comes before Saurashtra Tuticorin.

Shri M. V. Krishnappa: That means we have completed Mysore. We have completed the whole of west coast. Saurashtra is very rich in fisheries and therefore we had to start from that side and we have covered whole of west coast and gone up to Tuticorin From Tuticorin we want to go to Nagapatanam, then Vizag and reach West Bengal

Service Co-operatives

Kumari Veda Kumari: Shri Bibhuti Mishra: Shri Jadhav:

Will the Minister of Community Development and Co-operation pleased to state

- (a) the steps taken to organise and establish service co-operatives;
- (b) the number of such Co-operatives in each State, and
- (c) the financial and technical assistance to be placed at the disposal of these Co-operatives?

The Deputy Minister of Community Development and Co-operation (Shri AB S. Murthy): (a) to (c). Cooperatives are not at present classified separately under the heading "service co-operatives" However, as on 30-6-1957, for which published figures are available, there were 1.62 lakhs primary agricultural credit societies The State-wise distribution is given in the Statement laid on the of the Lok Sabha {See Appendix V, annexure No 3] These societies are mostly credit societies some are also providing other facilities supply of seeds, manures, agricultural implements etc. The various steps required to be taken to organise/ reorganise primary co-operatives as "service co-operatives" on the lines Developenvisaged in the National ment Council Resolution on operative policy, the number of such Co-operatives to be organised in each State and the financial and technical assistance to be placed at the disposal of such Co-operatives are being worked out.

Kumari Veda Kumari: May I know what are the special steps taken to convert all the existing credit societies into co-operative societies, and what time will be taken on this work?

Shri B. S. Murthy: After the resolution of the National Development Council a working group has been constituted to see the possibility of translating into action the objectives envisaged m the resolution. The working group has already gone into the matter and given certain recommendations, and the recommendations are under the active consideration of the Government

सेठ गोविन्द दास वया इस सम्बन्ध में क्रेन्द्रीय सरकार कुछ इस प्रकार का विचार कर रही है कि सब राज्यों में एक प्रकार का कानन बन जाय, भीर ये सर्विस को-प्रापरेटिका उस कानून के धन्तर्गत पथक रूप से ग्रा जायें ?

भी ब॰ स॰ मृति जी हा।

Shri Hem Barua: May I know. whether it is a fact that the Indian Co-operative Union has submitted a memorandum to the Prime Minister and another to the Planning Commission demanding the total rejection of the recommendations of the Co-operative Law Committee since it seeks to give arbitrary power to the Registrar of Co-operative Societies? May I know whether Government have examined the position vis-a-vis this demand of the Indian Co-operative Union?

Shri B. S. Murthy: I trust this question also must have been examined by the working group

सरदार ७० सि॰ सहगत को प्रापप्रेटिच्च जो भिन्न भिन्न प्रान्तों में चल रही है उनको एक सूत्र में बाबने के लिए 7397

क्या व्यवस्था सरकार करने जा रही है, यह मैं जानना चाहता ह

Shri B. S. Murthy: I do not think the hon Member is correct in stating that there are already service cooperatives. They are yet to come into existence

Shri Shivananjappa: The statement gives only the number of credit societies. What about the number of multi-purpose societies in each State?

Shri B. S. Murthy: I require notice

Shri Ayyakannu: In view of the fact that at present the co-operative societies are the monopolies of the haves, may I know whether the hon Deputy Minister will take steps to see that the have-nots also will have their share and free scope in the co-operative societies?

Shri B. S. Murthy: Once the cooperative societies as envisaged by the NDC resolution come into existence every family will have a place in the co-operative, and it will be a mutual aid society, and not that of a capitalist trying to exploit the poor

Shri M. L. Dwivedi rose-

Pandit D. N. Tiwary: Sir, on a point of order The hon Member has left his seat, and is speaking from another seat. Is it alfowed?

Mr. Speaker: He has been sitting there for a long time and I have been therefore associating him with that seat

Pandit D. N. Tiwary: His seat is elsewhere

Mr. Speaker: Very well, I will take note of it from the next day

ंथी म० सा० शिषेषी ं में माननीय उपमत्री महोषय से यह जानना चाहता हू कि जिन कोमोप्रेटिव सोसाइटीज का उन्होंने सभी जिक किया है क्या वे वही कोमोप्रेटिव सोसाइटीज हैं जिन्हें की हमने एन० डी० सी० में मजूर किया है, यथि हा, नो उनकी क्या क्यरेखा है, क्या वे ठीक नरह से जल रही हैं, उनमें कोई गवन व्यंप्रह सो नहीं हो रहा है?

Shri B. S. Murthy: I would like to have a translation of this question

Shri M. L. Dwivedi: May I know whether the co-operative societies which have been described by the hon Minister are the same as contemplated by the resolution of the NDC and, if so, what are the outlines of these co-operative societies, are they functioning all right, and may I also know whether no sums of money are being lost?

Shri B. S. Murthy: The N D C resolution has laid down a policy stating the objective and to translate the objective into action, there was appointed a working group The working group has gone into the whole question and made certain recommendations, and the recommendations are under the active consideration of the Central Government as well as of the State Governments

Shri Sinhasan Singh: May I know whether the new Bill to amend the Co-operative Act is coming forth now?

Shri B. S Murthy: I would like to have notice for it

Shri M. R Krishna. May I know whether the new service co-operatives will be started only after converting the existing 1 62 lakhs of co-operative societies?

Shri B. S. Murthy: They will be organised or re-organised

नी सुवाबस्त राख जब तक जो मौजूदा कोमोप्रेटिव एक्ट है उसमें कोई परिवर्तन नहीं होता है तब तक ये सर्विस कोमोप्रेटिक्स बन मी सकती हैं या नहीं, यह मैं जानना चाहता हु?

Shri B. S. Murthy: It is a matter of opinion

Mr. Speaker: Next question Shri Subiman Ghose Absent Next ques-

Shrimati Ila Palchoudhuri: As it is agitating the minds of the people, may I know whether the Minister will give some assurance about this?

7400

Mr. Speaker: No assurances shall be asked during the Question Hour.

Shrimati Ila Palchoudhuri: I meant the next question. He is absent I am sorry.

Some Hon. Members rose-

Mr. Speaker: I have allowed a number of question on co-operatives During the Question Hour, nothing can be settled

Shri Panigrahi: The State has now begun to organise and establish indusgries But the Minister has replied about the credit societies. What is the idea?

Mr. Speaker: They are all being converted That is what he said

Shri M. L. Dwivedi: They are not There are no service societies at present He says there are some cooperative societies. There must be some clarification about it. Sir

Mr. Speaker: There will be ample opportunity to discuss this when the Demands for Grants on that subject come up. It has not been disposed of The Demands under that head have not yet come. Next question

India-Italy Air Service

*1425 Shrimati Ila Palchoudhuri: Will the Minister of Transport and Communications be pleased to state.

- (a) whether it is a fact that a new Air Service between India and Italy is shortly to be brought into operation, and
 - (b) if so, its broad details?

The Deputy Minister of Civil Aviation (Shri Mohjuddin): (a) (b). 'Alitalia' an Italian airline started operating a scheduled air service between Rome and Bombay from March, 1959. The service is operated on a frequency of two services week on the route Rome-Karachi-Bombay.

Shrimati Ila Palchoudhuri: Including the 'Alitalia', this is the

foreign service that we will over the air routes in our country May I know how many have been opened of late, and why Air Ind.a did not open another route with the same air traffic rights?

Shri Mohiuddin: There are about 18 foreign ar lines operating through India I am sure the hon Member is aware that Air India International is operating through Rome for a long time. Our services to London, about three times a week, stop at Rome

मध्य प्रदेश में बान का क्य

*१४२७. श्री सुशक्त राय बाद्य तथा कृषि मत्री यह बताने की कृपा करेगे कि :

- (क) केन्द्रीय सरकार ने मध्य प्रदेश में चन तक कूल कितना घान खरीदा है ,
- (स) यह घान किन किन राज्यों को भेजा जा रहा है, भीर
- (ग) क्या घान कुट कर चावल के रूप में बेचा जा रहा है अथवा धान के रूप में भौर यह किस मृत्य पर बेचा जाता है ?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The Central Government have not purchased any quantity of paddy in Madhya Pradesh

(b) and (c) Do not arise

Shri M. L. Dwivedi: Is it a fact that although paddy is not being allowed to be sent to other States from Madhya Pradesh, foodgrains from other places are being sent to Madhya Pradesh, and this affects the food problem What is the answer for seriously this situation?

Shri A. M. Thomas: Paddy is being purchased m Madhya Pradesh on State Government's account, and they have purchased about 74,200 tons of paddy till the 13th March. I do not know which State my friend refers to. Is it Uttar Pradesh?